

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2571

ANSWERED ON:17.08.2011

UNIVERSITY STATUS TO REPUTED COLLEGES

Jagannath Dr. M.;Viswanathan Shri P.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has any proposal to grant university status to reputed colleges and research centres for awarding degrees in the country;
- (b) if so, the details thereof and the number of colleges/research centres so far granted university status in the last three years, State - wise ;
- (c) whether Prof. N.R. Madhava Menon Committee has suggested greater autonomy to colleges/research centres with a good track record;
- (d) if so, the action taken/being taken by the Government thereon; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(Dr. D. PURANDESWARI)

(a)&(b): Institutions of higher education can be declared as Institutions Deemed to be Universities under Section 3 of the University Grants Commission (UGC) Act, 1956, by the Central Government. The institutions so declared under Section 3 of UGC Act, 1956 can then award degrees, as per Section 22 of UGC Act, 1956. Thirty (30) Institutions have been declared as deemed to be Universities in the last 3 years. State-wise details of institutions are as follows:-

Andhra Pradesh (3), Delhi (1), Haryana (2), Karnataka(7), Kerala (1), Madhya Pradesh (1), Maharashtra (1), Pondicherry (1), Rajasthan (1), Tamil Nadu (10), Uttar Pradesh (1), and Uttarakhand (1).

(c) to (e) : Yes Sir. A Task force has been constituted for identifying key action points and preparing a road-map for implementation.